

NOTIFICATION No.259/2020

In continuation to the Notification issued by the Registrar General, High Court, Madras vide ROC.No.73283-A/2020/C3 dated 25.11.2020 declaring holiday for the Principal Seat of Madras High Court at Chennai on Thursday, 26.11.2020 and in continuation to the Notification No.258/2020 dated 24.11.2020, the cases published in the Causelist for Wednesday, 25.11.2020 in Principal Seat of Madras High Court at Chennai will be taken up on Friday, 27.11.2020 instead of 26.11.2020.

//By Order of the Hon'ble The Chief Justice//

High Court, Madras.
Date: 25.11.2020

M.JOTHIRAMAN
Registrar (Judicial)